

be moved to Gwalior by June 1963. There is no proposal to shift the Bhopal branch office to Gwalior.

(b) Yes, Sir. It is proposed to construct a new building for the office of the Accountant General, Madhya Pradesh, at Gwalior.

(c) The new office building is expected to be located on Gandhi Road at Gwalior. The site is yet to be acquired. The probable cost of the building has not so far been estimated.

(d) Yes, Sir. It is proposed to construct some staff quarters at Gwalior. The site has yet to be acquired.

(e) It is too premature to estimate the cost of or the time required for the construction of the staff quarters.

*122. [Transferred to the 13th November, 1962.]

PLYING OF BICYCLES AND VEHICLES IN DELHI WITHOUT LIGHT

*123. DIWAN CHAMAN LALL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that bicycles and ox-driven or horse-driven vehicles plying in the city of Delhi after dark do not carry any light; and

(b) whether it is a fact that challans of such non-lighted vehicles including bicycles were ordered to be stopped a month ago and, if so, for what reasons such orders were issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) In spite of the vigilance of the police, there is a good deal of infringement in this regard.

(b) No.

GRADUATES AND POST-GRADUATES IN PHARMACY

*124. DR. JAWAHARLAL ROHATGI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be

pleased to state whether an assessment of the number of Graduates and Post-graduates in Pharmacy available and of those required in the country has been made?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): 736 Graduates, 216 Masters' Degree holders and 108 Doctorates in Pharmacy are registered with the National Register For Scientific and Technical Personnel. No precise estimate has yet been made of the requirements for personnel in this field.

POLITICAL SUFFERERS COMMITTEE IN HIMACHAL PRADESH

*125. SHRI SHIVA NAND RAMAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total expenditure so far incurred on the Political Sufferers Committee in Himachal Pradesh;

(b) what is the amount of compensation recommended by the Committee;

(c) whether any compensation or any other facility has been given to any sufferer or any of his/her dependent; and

(d) whether there is any specific amount allotted for the purpose; and if so, how much?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The expenditure is being ascertained and the information will be laid on the Table of the House soon.

(b) and (c) On the basis of the recommendations made by the Political Sufferers Committee, the Himachal Pradesh Administration had sent a proposal for grant of a total sum of Rs. 1,07,065.50 nP for giving relief to 207 political sufferers of the Union Territory. The proposal was returned to them for further scrutiny and detailed particulars of the political sufferers, and their further report is awaited.

(d) There is no specific allotment of funds for relief to political sufferers. In individual cases of hardship, financial assistance to political sufferers in small amounts is given from the funds placed at the disposal of the Home Minister as his Discretionary Grant.

CLERKS' GRADE EXAMINATION HELD IN 1961

*126. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of candidates selected in the Clerks' Grade Examination held in 1961;

(b) the number of candidates amongst them who belong to the Scheduled Castes and Scheduled Tribes; and

(c) the number of posts reserved for the Scheduled Castes and Scheduled Tribes candidates in the Examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 325.

(b) Scheduled Castes—13.

Scheduled Tribes—Nil.

(c) Scheduled Castes—264.

Scheduled Tribes—139.

MERIT SCHOLARSHIPS

76. SHRI LILA DHAR BAROOAH: Will the Minister of EDUCATION be pleased to state:

(a) the number of applications received from the students of Assam for the merit scholarships of the Government of India in the year 1961-62;

(b) whether it is a fact that the three students who received merit scholarships in the month of September, 1961 from the Government of India could not avail of the scholarships up till now due to the non-availability of seats in any of the Public Schools in India; and

(c) if so, what steps are being taken by the Government of India to get seats for these students in the Public Schools?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) The Government of Assam received 286 applications, out of which they recommended 35 for taking the all-India test.

(b) and (c) No, Sir. Three students from Assam were selected in April 1962 (not in September 1961), two of whom have been placed in suitable Public Schools. The father of the third scholar wishes his son to be admitted in January 1963.

TEAM OF EXPERTS FOR MAKING COMPREHENSIVE STUDY OF STEEL PROJECTS

77. SHRI KRISHNA CHANDRA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether Government have appointed a team of experts to make a comprehensive study of the three Steel Projects as suggested by the Estimates Committee 1962-63 in their Second Report (Third Lok Sabha); and

(b) if the answer to part (a) above be in the negative, by when such a Committee is likely to be appointed?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) The committee is likely to be appointed in the near future.

STUDY OF OFFERS FOR STEEL PROJECTS.

78. SHRI KRISHNA CHANDRA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that an Experts Committee was appointed to study the Russian offer in the case of Bhilai Steel Project;

(b) if so, whether such Committees were appointed in the case of Durgapur and Rourkela Steel Projects; and